

F.No. 18-01/CESTAT-ND/Admn.2023
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66

Dated : 02/03/2023

I.D. No. 18-01/2023

Sub : Information sought under Right to Information Act, 2005.

Sir,

Please refer to the RTI Application No. Nil dated 6-2-2023, (copy handed over to you on 8/2/2023), wherein certain information were sought as mentioned therein pertains to Bench Registry under the charge of Deputy Registrar.

Therefore, in terms of the provisions of Section 5(5) r/w section 5(4) of RTI Act 2005, the RTI Application dated 6-2-2023 is being forwarded herewith with the request to furnish the information, if any, latest by 2-3-2023, so as to enable the undersigned to forward the information to the applicant within the stipulated time. If, there is any delay on the part of providing information not in time, you will be responsible to bear the penalty, if imposed, for not providing the information timely.



(ANJANI)

CPIO/HT

Copy to :

1. Sh. Mukesh Gupta, Deputy Registrar, CESTAT, New Delhi
2. Computer Section for uploading on Website.

16/02/2023
06/02/2023

प्रशा. अधिकारी / Admn. Officer
कस्टम एंड सर्विस टैक्स अपीलेशन / CESTAT New Delhi
जका सं. / No.: 304
दि. / Date: 7/2/23
हस्ताक्षर / Sign: [Signature]

CPIO DD No. 18-01/2023

SN Chamaria, S-149, Panchsheel Park, New Delhi 110017

Application under RTI Act 2005

Customs, Excise & Service Tax
Appellate Tribunal
06 FEB 2023
West Block No. 2, R.K. Puram,
New Delhi-110066

To,
The Central Public Information Officer
Customs, Excise and Service Tax Appellate Tribunal
West Block No 2, Sector-1, R.K.Puram
New Delhi-110066

Subject: Application for seeking information under section 6 (1) Right of Information Act 2005 and payment of prescribed Fees-Regd

Sir,

I request you to kindly provide me:

- i. a copy of File No: OIA/010 No.: 7-41-2020-DGTR and in particular the note sheet and approvals or orders on this file admitting the miscellaneous application AD/MISC/5006112023.
- ii. The date of receipts of miscellaneous applications,
- iii. The date of dispatch of hearing notices, if any.
- iv. Copy of Vakalatnama for respondents, if any.

Please note that the information is required on urgent basis; therefore kindly arrange to provide the information as soon as possible.

Necessary fee of Rs.10.00 is submitted by way of a Postal Order. In case, there is further requirement of fees, kindly advise.

The applicant declares that he is an Indian Citizen. A necessary fee by way of a PO is attached herewith. Should there be any deficiency in it, kindly advise.

Thanking You

Yours Faithfully

[Signature]
SN Chamaria
Dated 06-02-2023

Encl: PO No: 57F 423185 is attached.

An
2/2/23

CPIO

576/R
7/2/23

Sharma

1.2

